

ORISSA HIGH COURT

FILING REPORT AS ON :29/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0003511/2023	GUDDU SHARMA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /76 /2023 () //
2	BLAPL/0003512/2023	GAJENDRA GADABA VS STATE OF ODISHA	S.S.RAY (2) VS	PADWA /67 /2022 () //
3	BLAPL/0003513/2023	ISWAR NAHAK VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	SOSO /11 /2023 () //
4	BLAPL/0003514/2023	JITENDRA DALAI @ ANANDA VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	KEONJHAR TOWN /212 /2022 () //
5	BLAPL/0003515/2023	JITENDRA DALAI @ ANANDA VS STATE OF ODISHA	SATYAJIT MUKHERJEE VS	KEONJHAR TOWN /228 /2022 () //
6	BLAPL/0003516/2023	IRSAD ALLI @ MUNA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TALCHER TOWN /902 /2022 () //
7	BLAPL/0003517/2023	CHINMAYA NAHAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	RAMBHA (KHALLIKOTE) /179 /2023 () //
8	BLAPL/0003518/2023	JITU JENA @ BIDYADHAR JENA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	ANANDAPUR /284 /2022 () //
9	BLAPL/0003519/2023	BILASH MANKEDIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
10	BLAPL/0003520/2023	ABHISEK JORG VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JODA /70 /2023 () //
11	BLAPL/0003521/2023	ANITA BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //

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12	BLAPL/0003522/2023	IRMA KARTAMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /142 /2021 () //
13	BLAPL/0003523/2023	RAJENDRA BAG VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 () //
14	BLAPL/0003524/2023	DILLI @ DILLIP NAIK VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	TARASINGI /85 /2010 () //
15	BLAPL/0003525/2023	ANIRUDHA PANDE VS STATE OF ODISHA	SATYABRATA PANDA VS	GOCHHAPADA /98 /2022 () //
16	BLAPL/0003526/2023	ROHIT BAG @ VISHAL VS STATE OF ODISHA	DHARMENDRA KUMAR PATRA VS	BHAWANIPATNA TOWN /18 /2023 () //
17	BLAPL/0003527/2023	MITHUN @ KAILASH MANAHIRA VS STATE OF ODISHA	CHANDANA MISHRA VS	GOCHHAPADA /4 /2022 () //
18	BLAPL/0003528/2023	SIBA @ SUNIL SENAPATI VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	BIDANASI /51 /2023 () //
19	BLAPL/0003529/2023	ARJUN PAIK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	MOHANA /120 /2020 () //
20	BLAPL/0003530/2023	D.UTTAM KUMAR VS STATE OF ODISHA (O.P.I.D.)	SUJIT KUMAR PATTNAIK VS	BADABAZAR /202 /2021 () //
21	BLAPL/0003531/2023	BASIR KHAN VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	BAGHAMARI /17 /2023 () //
22	BLAPL/0003532/2023	ARBIND KUMAR VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
23	BLAPL/0003533/2023	PADMACHARAN PALEI @ KALIA PALEI	PRAFULLA KUMAR KHATEI	INFOVALLY UPD BHUBANESWAR /69 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003534/2023	BHISMAJIT BHOI	BIJAYA KUMAR RAGADA	KATARBAGA /165 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003535/2023	SUSANTA KUMAR DAS@SAGAR@SUSHANTA KUMAR	ARUN KRANJAN SWAIN	KHANTAPADA /262 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003536/2023	ARJUN KAR @ MUNA	BISWAJIT NAYAK	KHANDAGIRI P.S. /458 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0003537/2023	JITU @ JASOBANTA PANDAB	NILAKANTHA DAS	SUNDARGARH TOWN /151 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003538/2023	AZAD ALI	PRAFULLA KUMAR KHATEI	BASELI SAHI PS /270 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003539/2023	PAPUNI @ SANGRAM SAHOO	PRAFULLA KUMAR KHATEI	JATNI P.S. /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003540/2023	SUDHIRA PANDA @ KANHU @ SUDHIRA KUMAR PANDA	INDIA TIRMAYA SAHOO	KABISURYANAGAR /591 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003541/2023	SURAJ SAHOO @ LITUA	JYOTISMINA MANTRI	PATTAMUNDAI /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003542/2023	AJU @ AJAYA MOHANTY	DEBA KUMAR RATH	BHARATPUR PS /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003543/2023	PHAGUNU MAJHI @ JHARMAJHI	JAYADEBA BEHERA	LATHOR /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003544/2023	RAJ KUMAR CHETTY	SABYASACHI MISHRA	POTTANGI /129 /2022
		VS	VS	()

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35	BLAPL/0003545/2023	STATE OF ODISHA PRAHLLAD HANTAL VS	PRASANTA KUMAR NANDA VS	// DAMANJODI /12 /2023 ()
36	BLAPL/0003546/2023	STATE OF ODISHA PATI JANAM VS	PRASANTA KUMAR SAHOO VS	// JEYPORE SADAR /95 /2022 ()
37	BLAPL/0003547/2023	STATE OF ODISHA BIBHISHAN MACHHA VS	PRASANTA KUMAR SAHOO VS	// JEYPORE SADAR /22 /2023 ()
38	BLAPL/0003548/2023	STATE OF ODISHA SURENDRA KHILO @ KHILLO VS	PRASANTA KUMAR SAHOO VS	// JEYPORE SADAR /95 /2022 ()
39	BLAPL/0003549/2023	STATE OF ODISHA JAYASEN SISA VS	PRASANTA KUMAR SAHOO VS	// JEYPORE SADAR /95 /2022 ()
40	BLAPL/0003550/2023	STATE OF ODISHA SISUPAL HANTAL VS	PRASANTA KUMAR SAHOO VS	// JEYPORE SADAR /95 /2022 ()
41	BLAPL/0003551/2023	STATE OF ODISHA ARUP TANTI VS	SANGRAM KESHARI ROUT VS	// JEYPORE MAHILA /30 /2023 ()
42	BLAPL/0003552/2023	STATE OF ODISHA SAGAR KUMAR SINGH VS	DIPTI REKHA NANDA VS	// BRAJARAJNAGAR /143 /2022 ()
43	BLAPL/0003553/2023	STATE OF ODISHA MD. JAFAR SEIKH VS	SK. ZAFARULLA VS	// BOUDH /145 /2020 ()
44	BLAPL/0003554/2023	STATE OF ODISHA BIKASH ROUT VS	PRADEEP KUMAR KUNDU VS	// / /0 ()
45	BLAPL/0003555/2023	STATE OF ODISHA RANJAN MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// KHANDAGIRI P.S. /458 /2022 () //

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46	BLAPL/0003556/2023	BANAMALI BAG VS STATE OF ODISHA	PRABHAV BEHERA VS	JAIPATNA /453 /2022 () //
47	BLAPL/0003557/2023	MAHESH KUMAR SAHA VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	//0 () //
48	BLAPL/0003558/2023	AKASH YADAV VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	//0 () //
49	CMAPL/0000261/2023	CHINTAMANI JEN VS STATE OF ODISHA	ADV VS	// () //
50	CMAPL/0000262/2023	KANAKA THAPA@BAG VS RAJESH KUMAR THAPA	ADV VS	// () //
51	CMAPL/0000263/2023	RAMESH CHANDRA ROUT VS STATE OF ODISHA	ADV VS	// () //
52	CMAPL/0000264/2023	MADAN KISPOTTA VS SUKRAM ORAM	ADV VS	// () //
53	CMAPL/0000265/2023	MADAN KISPOTTA VS SUKRAM ORAM	ADV VS	// () //
54	CMP/0000353/2023	KAMINI MOHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// () //
55	CMP/0000354/2023	BHASKARA BEHERA VS KARTIK BEHERA	DR.NIRANJAN SWAIN VS	// () //
56	CMP/0000355/2023	PADMALOCHAN ROUT VS LALITMOHAN ROUT	SUSHANT KUMAR PRADHAN VS	// () //
57	CMP/0000356/2023	LAXAMAN LAKRA	RAMESH KUMAR SAHOO	//

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		VS	VS	0
		SOMA BARUA		//
58	CMP/0000357/2023	M/S. DEVI TENT HOUSE, KHORDHA	BHASKAR CHANDRA PANDA	//
		VS	VS	0
		PRAFULLA CHANDRA PATRA		//
59	CMP/0000358/2023	SANTOSH KUMAR RAY	MANASH RANJAN NAYAK	//
		VS	VS	0
		JYOTIRMAYEE RAY		//
60	CMP/0000359/2023	SANTILATA SAHU	PURNA CHANDRA MISHRA	//
		VS	VS	0
		FAGU CHARAN SAHU		//
61	CMP/0000360/2023	HEMANTA BINDHANI	SOUMYA DEV RAY	//
		VS	VS	0
		MRUTYUNJAY MOHAPATRA		//
62	CMP/0000361/2023	GEETANJALI NAYAK	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		KALPATARU DAS		//
63	CMP/0000362/2023	BAIJAYANTI PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		BISWANATH GAUDA		//
64	CMP/0000363/2023	UPENDRANATH ACHARYA	SUDHANSU SEKHAR JENA	//
		VS	VS	0
		DWARIKANATH ACHARYA		//
65	CONTC/0002137/2023	SHYAM SUNDAR SHEE	ADV	//
		VS	VS	0
		DR. ARABINDA KUMAR PADHEE, I.A.S.		//
66	CONTC/0002138/2023	TEJRAJ PATEL	ADV	//
		VS	VS	0
		ARABINDA KUMAR PADHEE, PRINCIPAL SECY., A AND FE DEPT.		//
67	CONTC/0002139/2023	KALIDAS KISKU	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHY S, IAS		//
68	CONTC/0002140/2023	MAIHAR PRASAD SHARMA	ADV	//
		VS	VS	0

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69	CONTC/0002141/2023	MANOJ KUMAR TANDI, EXECUTIVE OFFICER, JHARSUGUDA BISWANATH CHAINI VS	ADV ADV VS	// // 0
70	CONTC/0002142/2023	BHANUMATI MAJHI, TAHASILDAR, MARSHAGHAI, KENDRAPARA SUBODHA CHANDRA ROUSTRAY VS	ADV ADV VS	// // 0
71	CONTC/0002143/2023	MD. FADIQUE ALAM, IAS MANOJ KUMAR NAYAK VS	ADV ADV VS	// // 0
72	CONTC/0002144/2023	SHALINI PANDIT, I.A.S. YAGYANSIS RAY VS	ADV ADV VS	// // 0
73	CONTC/0002145/2023	BAIJAYANTI PANDA, O.E.S. PRAKASH MANGARAJ VS	SUJAY SHANKER SINGHDEO ADV VS	// // 0
74	CONTC/0002146/2023	PRATAP KESHARI DEB, ENERGY CABINET MINISTER, ODISHA JALADHAR ROUT VS	ADV ADV VS	// // 0
75	CONTC/0002147/2023	ASWINI KUMAR BHUNYA, TAHASILDAR, RAJNAGAR BAISHNAB CHARAN MOHANTY VS	BISWANATH BEHERA ADV VS	// // 0
76	CONTC/0002148/2023	NIRANJAN MISHRA, DIRECTOR OF H AND FW DEPT., BBSR JYOSTNA RANI GOUDA VS	ADV ADV VS	// // 0
77	CONTC/0002149/2023	SUJATA R. KARTIKEYAN, COMMNR., CUM SECY., PR AND DW DEPT. ABHIJIT CHOUDHURY VS	ADV ADV VS	// // 0
78	CONTC/0002150/2023	SUBHA LAXMI NAYAK, D.E.O., KENDRAPARA PRITAM KUMAR PANDA VS	AMIT PRASAD BOSE ADV VS	// // 0
79	CONTC/0002151/2023	MONISHA BANARJEE, I.A.S. RAMA KANTA MOHANTY VS	ADV ADV VS	// // 0
		SATYABRATA SAHU, IAS		//

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80	CONTC/0002152/2023	PABITRA MOHAN SETHY VS NILAMADHAB SUNA, B.D.O., NARASINGHPUR, CUTTACK	ADV VS	// 0 //
81	CONTC/0002153/2023	ASIT KUMAR SAMANTRAY VS BISHNUPADA SETHY, I.A.S.	ROHIT RANJAN RAY VS	// 0 //
82	CONTC/0002154/2023	SOUDAMINI BEHERA VS ADINDRA BEHERA	BISWAJIT KANUNGO VS	// 0 //
83	CONTC/0002155/2023	MANAS KUMAR MOHANTA VS REGHU G., I.A.S.	SAMIR KUMAR BEHERA VS	// 0 //
84	CONTC/0002156/2023	RABI CHANDRA BEHERA VS NRUSINGHA CHARAN SETHI, B.D.O., GUDAI, RAYAGADA	ADV VS	// 0 //
85	CONTC/0002157/2023	JAGAN KUMAR MALLICK VS ASHISH THAKRE, COLLECTOR AND D.M	ADV VS	// 0 //
86	CONTC/0002158/2023	JADUNATH DASH VS AWASTHY. S, SECRETARY, S AND ME DEPT., BBSR	ADV VS	// 0 //
87	CONTC/0002159/2023	RENUBALA BEHERA VS NIRANJAN BEHERA, O.A.S. I (SB)	SOMADARSAN MOHANTY VS	// 0 //
88	CONTC/0002160/2023	PURNA CHANDRA PANIGRAHI VS ASWATHY S, I.A.S.	ADV VS	// 0 //
89	CONTC/0002161/2023	AKULI CHARAN MOHANTY VS SATYABRATA SAHU, I.A.S.	ADV VS	// 0 //
90	CONTC/0002162/2023	MAHESWAR PATRA VS VIR VIKRAM YADAV, I.A.S.	ADV VS	// 0 //
91	CONTC/0002163/2023	BIJAYA KUMAR BISWAL	ADV	//

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		VS	VS	()
92	CONTC/0002164/2023	SATYABRATA SAHU I.A.S. HARIHAR PATI	ADV	//
		VS	VS	()
93	CONTC/0002165/2023	NILU MOHAPATRA, DY. DIRECTOR OF CONSOLIDATION, BALASORE NARAHARI PARIDA	BHAWANI SANKAR PANIGRAHI	//
		VS	VS	()
94	CRLA/0000341/2023	P.L.HARANADH, CHAIRMAN, PARADIP PORT TRUST, JAGATSINGHPUR BAPINA KUMAR NAYAK @ DIGAL @ DIGI	BIJAYA KUMAR SAHOO	ODAGAON /56 /2020
		VS	VS	()
95	CRLA/0000342/2023	STATE OF ODISHA JITENDRA UTHANSING	JUGALA KISHORE PANDA	//
		VS	VS	()
96	CRLA/0000343/2023	STATE OF ODISHA RASANANDA PRADHAN	DEBA PRASAD DAS	CUTTACK VIGILANCE /21 /2002
		VS	VS	()
97	CRLA/0000344/2023	STATE OF ODISHA(VIG.) RABINDRA BHOI @ PRAMOD	DIPTI REKHA NANDA	//
		VS	VS	()
98	CRLA/0000345/2023	STATE OF ODISHA BAPUJI BEURA@BAPUJI KUMAR BEURA	SMRUTI RANJAN MOHAPATRA	BELPAHAR /113 /2021
		VS	VS	()
99	CRLA/0000346/2023	STATE OF ODISHA MAKARA SINGH @ MAKARU	SAPAN KUMAR LENKA	PURUNAKOTE /20 /2013
		VS	VS	()
100	CRLLP/0000018/2023	STATE OF ODISHA SARAT CHANDRA PANI	DEBI PRASAD DHALSAMANTA	NILGIRI /197 /2015
		VS	VS	()
101	CRLMA/0000096/2023	STATE OF ODISHA SUNANDA BEHERA	ADV	//
		VS	VS	()
102	CRLMC/0001577/2023	STATE OF ODISHA DEBJANI GHOSAL	KOUSIK ANANDA GURU	DELANGA /47 /2023
		VS	VS	()

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103	CRLMC/0001578/2023	STATE OF ODISHA MANMATH KUMAR ACHARYA VS	MANA MOHAN PATTANAIAK VS	// / /0 ()
104	CRLMC/0001579/2023	STATE OF ODISHA KARTIKA KUMAR BEHERA VS	DEBASMITA BEHERA VS	// /97 /2020 ()
105	CRLMC/0001580/2023	STATE OF ODISHA BISWAJIT CHOUDHURY VS	ARIJEET MISHRA VS	// KARANJIA /367 /2022 ()
106	CRLMC/0001581/2023	STATE OF ODISHA SASMITA BAliARSINGH VS	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /310 /2022 ()
107	CRLMC/0001582/2023	STATE OF ODISHA LAXMAN MARANDI VS	RAMANI KANTA PATTANAIAK VS	// JAJPUR TOWN /109 /2015 ()
108	CRLMC/0001583/2023	STATE OF ODISHA ANANTA CHARAN MUNDA VS	PRABIR KUMAR RAY VS	// BHANDARIPOKHARI /193 /2017 ()
109	CRLMC/0001584/2023	STATE OF ODISHA RUKEYA BIBI VS	JAJATI KESHARI KHUNTIA VS	// / /0 ()
110	CRLMC/0001585/2023	ASHOK KUMAR DRIVER@SAMBUNATH SETHY@MALLIK VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /41 /2018 ()
111	CRLMC/0001586/2023	STATE OF ODISHA SIBA @ MANAS RANJAN SAHOO VS	MANOJ PANIGRAHI VS	// / /0 ()
112	CRLMC/0001587/2023	STATE OF ODISHA PRATAP PRADHAN VS	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /108 /2023 ()
113	CRLMC/0001588/2023	STATE OF ODISHA AJU @ AJIT MOHARANA VS	PANCHANAN PANIGRAHI VS	// BADAMBADI /378 /2022 ()
		STATE OF ODISHA		//

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114	CRLMC/0001589/2023	MUKTIKANTA BADU VS STATE OF ODISHA	ASHOK KUMAR PATTANAİK VS	//0 () //
115	CRLMC/0001590/2023	JITUN PRADHAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BANAPUR P.S. /280 /2020 () //
116	CRLMC/0001591/2023	RAJENDRA KUMAR PATRA VS BHANUMATI PATRA	PRAVASH CHANDRA JENA VS	//0 () //
117	CRLMC/0001592/2023	MD. WAZARI ALAM VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BARBİL /256 /2022 () //
118	CRLMC/0001593/2023	RAMANANDA BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	//0 () //
119	CRLMC/0001594/2023	SASMITA SAHOO VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	BOLAGARH P.S. /164 /2022 () //
120	CRLMC/0001595/2023	KRISHNAKANTA PAUL VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	//0 () //
121	CRLMC/0001596/2023	JOSHNA MAJHI VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	THUAMUL RAMPUR /130 /2018 () //
122	CRLMC/0001597/2023	INDRAMANI SAHOO VS STATE OF ODISHA	SATYA SIHVA DASH VS	NARASINGHPUR /221 /2021 () //
123	CRLMC/0001598/2023	DEEPAK RANJAN BHUIYAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /219 /2021 () //
124	CRLMC/0001599/2023	AMARJEET PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	//0 () //
125	CRLMC/0001600/2023	SOMANATH NAIK	PRASANTA KUMAR SAOO	//0

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		VS	VS	()
126	CRLMC/0001601/2023	DILLIP KUMAR NAYAK MALAYA RAY	PARSURAM PANDA	// BALASORE SADAR /15 /2008
		VS	VS	()
127	CRLMC/0001602/2023	STATE OF ODISHA SAHADEV JENA	SYAMALENDU PATTNAIK	// NAUGAON /4 /2009
		VS	VS	()
128	CRLMC/0001603/2023	STATE OF ODISHA RANJIT KUMAR DASH @ RAJA DASH	B. N. MOHAPATRA	// BINJHARPUR /84 /2021
		VS	VS	()
129	CRLMC/0001604/2023	STATE OF ODISHA SAHADEB@SAHADEV JENA	SYAMALENDU PATTNAIK	// NAUGAON /3 /2009
		VS	VS	()
130	CRLMC/0001605/2023	STATE OF ODISHA MADAN MOHAN SAMANTARAY	GOKULANANDA MOHAPATRA	// VIGILANCE PS (BERHAMPUR) /29 /2005
		VS	VS	()
131	CRLMP/0000622/2023	STATE OF ODISHA(VIG.) KHETRAMOHAN MOHANTA	DAYANIDHI MOHANTY	// / /0
		VS	VS	()
132	CRLMP/0000623/2023	STATE OF ODISHA GANESWAR MANDHATA	RAKESH KUMAR SARANGI	// / /0
		VS	VS	()
133	CRLMP/0000624/2023	STATE OF ODISHA RABINDRA KUMAR MAHARANA	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
134	CRLMP/0000625/2023	STATE OF ODISHA SANJUKTA SWAIN	BISHNU PRASAD PRADHAN	// / /0
		VS	VS	()
135	CRLMP/0000626/2023	STATE OF ODISHA ROMANA FIRDOUS	KSHIROD KUMAR ROUT	// / /0
		VS	VS	()
136	CRLMP/0000627/2023	STATE OF ODISHA SURENDRA ROUT	BIBHUTI BHUSAN PANDA	// / /0
		VS	VS	()

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137	CRLMP/0000628/2023	STATE OF ODISHA CHAMNDAN KUMAR BEHERA VS	BASANTA KUMAR DAS VS	// /0 ()
138	CRLMP/0000629/2023	J.M.F.C.(P), KUJANG HIMANSU SEKHAR NAYAK VS	RAKESH KUMAR SARANGI VS	// /0 ()
139	CRLMP/0000630/2023	STATE OF ODISHA B.BALAKRISHNA PATRA VS	ATMAJIT MANMITH DAS VS	// /0 ()
140	CRLMP/0000631/2023	STATE OF ODISHA PADMABATI BISOI VS	SANJIB KUMAR BHANJADEO VS	// /0 ()
141	CRLMP/0000632/2023	STATE OF ODISHA BIJIN KUMAR RAY VS	SUDARSAN BEHERA VS	// /0 ()
142	CRLREV/0000151/2023	STATE OF ODISHA KALPANA MISHRA VS	R.N.MISHRA VS	// /0 ()
143	CRLREV/0000152/2023	CHINMAYA DASH SUBASINI NAYAK VS	SANGRAM RATH VS	// GOP /173 /2017 ()
144	CRLREV/0000153/2023	STATE OF ODISHA MANOJ BHOKTA VS	BISWARANJAN DALAI VS	// BISRA /119 /2021 ()
145	CRLREV/0000154/2023	STATE OF ODISHA JAHAR LAL MOHANTY VS	BIRENDRA KUMAR PADHI VS	// /0 ()
146	CRLREV/0000155/2023	STATE OF ODISHA SUNIL KUMAR @ SUJIT KUMAR VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /90 /2021 ()
147	CRP/0000016/2023	STATE OF ODISHA M/S. SWAGATH URETHANE PRIVATE LIMITED VS	PRABHU PRASANNA BEHERA VS	// /0 ()
		M/S. TEGA INDUSTRIES LIMITED		//

ORISSA HIGH COURT

FILING REPORT AS ON :29/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	FAO/0000162/2023	STATE OF ODISHA VS MANAGING COMMITTEE OF DUDHIANALI HIGH SCHOOL,DEOGARH	SATYANARAYAN MOHAPATRA,S.C(S AND M.E) VS PRAMOD KUMAR TRIPATHY	// 0 //
149	FAO/0000163/2023	MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS MANJULATA BARIK	PRAMOD KUMAR TRIPATHY VS GOPAL KRUSHNA MOHANTY	// 0 //
150	MACA/0000275/2023	DALILATA SAHU VS DIPA BISWAL	GOPAL KRUSHNA MOHANTY VS RABINDRANATH PRUSTY	// 0 //
151	MACA/0000276/2023	KRUSHNA CHANDRA SAHU VS PUSPAKANTA GIRI@THANASUNDAR GIRI	RABINDRANATH PRUSTY VS GOPAL KRISHNA MOHANTY	// 0 //
152	MACA/0000277/2023	AHALYA DAS VS DIPA BISWAL	GOPAL KRISHNA MOHANTY VS GOPAL KRISHNA MOHANTY	// 0 //
153	MACA/0000278/2023	MAMATA SAHU VS DIPA BISWAL	GOPAL KRISHNA MOHANTY VS GOPAL KRUSHNA MOHANTY	// 0 //
154	MACA/0000279/2023	BABITA JENA VS DIPA BISWAL	GOPAL KRUSHNA MOHANTY VS GOPAL KRUSHNA MOHANTY	// 0 //
155	MACA/0000280/2023	AHALYA PAL VS DIPA BISWAL	GOPAL KRUSHNA MOHANTY VS GOPAL KRUSHNA MOHANTY	// 0 //
156	MACA/0000281/2023	MANJULATA DAS VS DIPA BISWAL	GOPAL KRUSHNA MOHANTY VS GOPAL KRUSHNA MOHANTY	// 0 //
157	MACA/0000282/2023	TOFAN SAHU VS DIPA BISWAL	GOPAL KRUSHNA MOHANTY VS GOPAL KRUSHNA MOHANTY	// 0 //
158	MACA/0000283/2023	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. VS CHINGIRI BHOI	ADAM ALI KHAN VS ADAM ALI KHAN	// 0 //
159	MACA/0000284/2023	NEW INDIA ASSURANCE COMPANY LTD.	ADAM ALI KHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MATA/0000107/2023	BISWESWARI BEHERA SUCHITRA MUDULI	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0
161	MATA/0000108/2023	NIBEDITA BEHERA DIPTIMAYEE MOHANTY	TAPASWINI SINHA	//
		VS	VS	0
162	MATA/0000109/2023	ABINASH MOHANTY SANJAYA KUMAR DASH	SANJAYA KUMAR DASH 2	//
		VS	VS	0
163	RPFAM/0000111/2023	MONALISA PATI SURIT BISWANATH SUNA@SURIT BISHWANATH	JAGABANDHU SAHU	//
		VS	VS	0
164	RSA/0000125/2023	NEELIMA PAIK HAKIM BEGUM	TRILOCHAN BARIK	//
		VS	VS	0
165	RSA/0000126/2023	KOBRA BIBI PITAMBAR SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
166	RVWPET/0000106/2023	SARBESWAR SAMAL MANAGEMENT OF ODISHA HYDRO POWER CORPORATION LTD.	VS	//
		VS	VS	0
167	RVWPET/0000107/2023	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR MANAGEMENT OF ODISHA HYDRO POWER CORPORATION LTD.	VS	//
		VS	VS	0
168	TRP(C)/0000121/2023	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR BIJAYA LAXMI BHOI@BIJAYA LAXMI BHANJA	ARJUNA CHARANA BEHERA	//
		VS	VS	0
169	TRP(C)/0000122/2023	MADHABA KUMAR BHANJA PURNAMASI JEMA @ SINGH DEO	ANADI CHARAN NAYAK	//
		VS	VS	0
170	TRP(C)/0000123/2023	VIJAYA @ BIJAYA SANKAR SINGH DEO SUPRAVA PANDA @ MISHRA	SASMITA NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	TRPCRL/000028/2023	ASHMIN KUMAR MISHRA NIRMAL DASH VS	BHOJARAJ SETH VS	// ORKEL /22 /2021 ()
172	WA/0000645/2023	BHAKTA CHANDRA BANIK STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
173	WA/0000646/2023	BICHITRANANDA PALEI STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A. VS	// // ()
174	WA/0000647/2023	RAJKISHORE CHOUDHURY THE PRINCIPAL SECY,R AND DM DEPT VS	SAROJ KANTA SAMAL, A.G.A. VS	// // ()
175	WA/0000648/2023	P.RAJA RAO PATRO THE DIRECTOR, A AND F.P., ODISHA VS	HAREKRISHNA PANIGRAHI, A.S.C. VS	// // ()
176	WA/0000649/2023	UPENDRA KUMAR JENA RAJALAXMI RATH VS	MANOJ KUMAR MOHANTY VS	// // ()
177	WA/0000650/2023	STATE OF ODISHA PRASANNA KUMAR SAHU VS	SAMEER KUMAR DAS VS	// // ()
178	WA/0000651/2023	STATE OF ODISHA STATE OF ODISHA VS	SHAKTI PRASAD PANDA, A.G.A. VS	// // ()
179	WA/0000652/2023	DURLLAV CHARAN MOHANTY ANJANA MOHANTY VS	ADV VS	// // ()
180	WA/0000653/2023	SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT. STATE OF ODISHA VS	SHAKTI PRASAD PANDA, A.G.A. VS	// // ()
181	WP(C)0009765/2023	RAGHUNATH BARIK SK.SALIM MOHAMMAD VS	ANUPAM RATH VS	// // ()
		ODISHA BOARD OF WAQF, CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0009766/2023	BICHITRANANDA OJHA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
183	WP(C)/0009767/2023	SK. NURUDDIN VS STATE OF ODISHA	H.P.MOHANTY VS	// 0 //
184	WP(C)/0009768/2023	SASHIKANTA AGASTI VS R.T.O., CHANDIKHOLE	SYAMALENDU PATTNAIK VS	// 0 //
185	WP(C)/0009769/2023	UTTAM PRADHAN VS R.T.O., GANJAM	SYAMALENDU PATTNAIK VS	// 0 //
186	WP(C)/0009770/2023	PRABODHA CHANDRA CHAKRA VS STATE OF ODISHA	DR. BINOD KUMAR MISHRA VS	// 0 //
187	WP(C)/0009771/2023	SARAT CHANDRA OJHA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
188	WP(C)/0009772/2023	M/S. RAMESWAR AGRO INDUSTRIES PVT. LTD.,BBSR VS STATE OF ODISHA	RAGAMOCHAN PATTANAIAK VS	// 0 //
189	WP(C)/0009773/2023	SUBASH CHANDRA MAJHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
190	WP(C)/0009774/2023	DR. PRASANT KUMAR PADHI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
191	WP(C)/0009775/2023	RAMESH RAUT @ RAMESH KUMAR RAUT VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
192	WP(C)/0009776/2023	KIRTI RANJAN MOHANTY VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
193	WP(C)/0009777/2023	DR. PITABAS PALO	RANJIT SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0009778/2023	SUBASH CHANDRA MOHANTY	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0009779/2023	SOBHARANI PATNAIK	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0009780/2023	M/S VISHRAM VARU AND CO., NAGPUR	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		GENERAL MANAGER, EAST COAST RAILWAYS, BBSR		//
197	WP(C)/0009781/2023	DEBADUTTA PADHI	BINI MISHRA	//
		VS	VS	0
		COMMNR. OF ENDWOMENTS, BBSR		//
198	WP(C)/0009782/2023	BHASKAR CHANDRA NATH	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0009783/2023	SUMANTA KUMAR JENA	KAILASH CHANDRA SATAPATHY	//
		VS	VS	0
		THE NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR		//
200	WP(C)/0009784/2023	DULAMANI SAHU	PADMANAV CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0009785/2023	RAJU KUMAR	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
202	WP(C)/0009786/2023	THE SECRETARY, BALASORE BHADRAK CENTRAL CO-OP. BANK LTD. BALASORE	CAJIP. HONKUNDA	//
		VS	VS	0
		PERMANENT LOK ADALAT (PUS), BALASORE		//
203	WP(C)/0009787/2023	ZENESYS COLLEGE AND SCHOOL OF NURSING, JAGANNATHPUR	PAJINCHIPUR	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR		//
204	WP(C)/0009788/2023	CHITTA RANJAN MOHANTY	BISWARANJAN MAHARATHA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0009789/2023	STATE OF ODISHA BISWAMBAR PRADHANI VS	PADMANAV CHOUDHURY VS	// // ()
206	WP(C)/0009790/2023	STATE OF ODISHA SISIRKANTA PANDA VS	MIHIR KANTA RATH VS	// // ()
207	WP(C)/0009791/2023	STATE OF ODISHA SITAKANTA MISHRA VS	BUDHADEV ROUSTRAY VS	// // ()
208	WP(C)/0009792/2023	STATE OF ODISHA ISWAR PRADHANI VS	PADMANAV CHOUDHURY VS	// // ()
209	WP(C)/0009793/2023	STATE OF ODISHA PRABHANJAN PANDA VS	MIHIR KANTA RATH VS	// // ()
210	WP(C)/0009794/2023	STATE OF ODISHA B. ASHOK PATRA VS	MIHIR KANTA RATH VS	// // ()
211	WP(C)/0009795/2023	STATE OF ODISHA CHABINDRA MALLIK VS	RAMESH CHANDRA OJHA VS	// // ()
212	WP(C)/0009796/2023	THE COLLECTOR, JAJPUR DHOBA RAUTA VS	MIHIR KANTA RATH VS	// // ()
213	WP(C)/0009797/2023	STATE OF ODISHA LILI @ BISHNUPRIYA PRADHAN VS	MIHIR KANTA RATH VS	// // ()
214	WP(C)/0009798/2023	STATE OF ODISHA PRANAB ROUT VS	LAXMI PRASAD DWIVEDY VS	// // ()
215	WP(C)/0009799/2023	STATE OF ODISHA B. ASHOK PATRO VS STATE OF ODISHA	MIHIR KANTA RATH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0009800/2023	LALIT MOHAN PADHI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
217	WP(C)/0009801/2023	B. ASHOK PATRO VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
218	WP(C)/0009802/2023	B. ASHOK PATRO VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
219	WP(C)/0009803/2023	BISWAMITRA SUAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
220	WP(C)/0009804/2023	DAMODAR BAISAKH VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
221	WP(C)/0009805/2023	B. ASHOK PATRO VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
222	WP(C)/0009806/2023	GANGADHAR YUBAK SANGHA, BHAWANIPATNA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
223	WP(C)/0009807/2023	BABITA DHIR VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// 0 //
224	WP(C)/0009808/2023	SAMIRA KUMAR LENKA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
225	WP(C)/0009809/2023	BENUDHAR BUDEK VS PRINCIPAL SECY. TO GOVT. PR AND DW DEPT., BBSR	JYOTSNA RANI RATH VS	// 0 //
226	WP(C)/0009810/2023	BIBHUPRASAD SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
227	WP(C)/0009811/2023	M/S. NQ SOLUTIONS INDIA PVT. LTD., BBSR	ASIT KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
228	WP(C)/0009812/2023	SUNIL KUMAR AGRAWAL	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0009813/2023	M/S. NQ SOLUTIONS INDIA PVT. LTD., BBSR	ASIT KUMAR DASH	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
230	WP(C)/0009814/2023	BIDYADHAR LENKA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0009815/2023	M/S. NQ SOLUTIONS INDIA PVT LTD., BBSR	ASIT KUMAR DASH	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
232	WP(C)/0009816/2023	PROMOD KUMAR DASH	SAROJ KUMAR JEE	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0009817/2023	SHYAM SUNDAR MAJHI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0009818/2023	M/S. NQ SOLUTIONS INDIA PVT. LTD., BBSR	ASIT KUMAR DASH	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
235	WP(C)/0009819/2023	BIDYUT KUMAR MAHAPATRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0009820/2023	M/S. NQ SOLUTIONS INDIA PVT. LTD., BBSR	ASIT KUMAR DASH	//
		VS	VS	0
		COMMISSIONER OF CT AND GST, CUTTACK		//
237	WP(C)/0009821/2023	NIBEDITA BARIK	RUDRA NARAYAN PARJIA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0009822/2023	PRADIPTA KUMAR MOHANTY	RAMANATH ACHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0009823/2023	UNION OF INDIA SRIKANTA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
240	WP(C)/0009824/2023	SAMARENDRA KUMAR BARIK VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// ()
241	WP(C)/0009825/2023	SURYANARAYAN HOTA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// ()
242	WP(C)/0009826/2023	ISWAR @ ISWARCHANDRA PRADHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	// ()
243	WP(C)/0009827/2023	BATA KRUSHNA SWAIN VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// ()
244	WP(C)/0009828/2023	RABINDRANATH DIKHIT VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// ()
245	WP(C)/0009829/2023	SNIGDHA SMITARANI DEHURI VS STATE OF ODISHA	DEEPAK KUMAR SAMANTARAY VS	// ()
246	WP(C)/0009830/2023	KAMALA KANTA NAYAK VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// ()
247	WP(C)/0009831/2023	SUJIT KANDHER VS THE COLLECTOR, BARGARH	PRADEEP KUMAR KHUNTIA VS	// ()
248	WP(C)/0009832/2023	ADHIKARI PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()
249	WP(C)/0009833/2023	KRUSHNA CHANDRA ROUL VS STATE OF ODISHA	NIRANJAN PANDA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0009834/2023	DWIJABARA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	WP(C)/0009835/2023	KHADIA BARIHA @ MAJHI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
252	WP(C)/0009836/2023	PRASANTA KUMAR DAS VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
253	WP(C)/0009837/2023	LAXMIDHAR KISAN VS STATE OF ODISHA	SUBHRANSU THAKUR VS	// 0 //
254	WP(C)/0009838/2023	GANESH CHANDRA NAYAK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
255	WP(C)/0009839/2023	RASMITA SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
256	WP(C)/0009840/2023	UDHAB MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
257	WP(C)/0009841/2023	PUSPANJALI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
258	WP(C)/0009842/2023	JANAKI BAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
259	WP(C)/0009843/2023	GEETANJALI PATRO VS BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR	PRAKASH KUMAR MISHRA VS	// 0 //
260	WP(C)/0009844/2023	PRASANNA KUMAR PARIDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
261	WP(C)/0009845/2023	LILY SUJATA BAA	BHABANI SANKAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0009846/2023	IPSITA MOHANTY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0009847/2023	HEMANTA KUMAR BHOL	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0009848/2023	BHABANI SHANKAR DASH @ BHABANY SHANKAR DASH	ASHB KUMAR BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0009849/2023	KSHIROD KUMAR PRADHAN	SACHIDANANDA SAHOO	//
		VS	VS	0
		MAHANADI COAL FIELDS LTD., SAMBALPUR		//
266	WP(C)/0009850/2023	RAGHUNATH MAHALI	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0009851/2023	LINGARAJ CHHATOI	DEBAJYOTI CHATERJEE	//
		VS	VS	0
		TAHASILDAR, ASTARANGA		//
268	WP(C)/0009852/2023	M/S. J.P. FILLING STATION, BOLANGIR	MAHESWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0009853/2023	SANDEEP CHANDRA PURTY	DINESH KUMAR MOHANTY	//
		VS	VS	0
		COLLECTION-CUM-CONVENOR OF KANPUR, KEONJHAR		//
270	WP(C)/0009854/2023	KALANDI CHARAN DAS	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0009855/2023	JAGAN MOHAN PANDA	ASIT KUMAR CHAUDHURY	//
		VS	VS	0
		VICE CHANCELLOR, BPUT, ROURKELA		//
272	WP(C)/0009856/2023	SANGEETA GUPTA	NIRANJAN SINGH (1)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0009857/2023	STATE OF ODISHA MAMALI NAYAK VS	SURYAKANTA DASH VS	// // ()
274	WP(C)/0009858/2023	STATE OF ODISHA AKHAYA KUMAR SWAIN VS	SIBA PRASAD PATI VS	// // ()
275	WP(C)/0009859/2023	STATE OF ODISHA PURNA CHANDRA MAJHI VS	SAMBEET PATTANAYAK VS	// // ()
276	WP(C)/0009860/2023	STATE OF ODISHA SARAT CHANDRA BEHERA VS	SIBA PRASAD PATI VS	// // ()
277	WP(C)/0009861/2023	STATE OF ODISHA DURGA PRASAD ACHARYA VS	SIBA PRASAD PATI VS	// // ()
278	WP(C)/0009862/2023	STATE OF ODISHA BANSIDHAR SAHOO VS	BANSHIDHAR SATAPATHY VS	// // ()
279	WP(C)/0009863/2023	STATE OF ODISHA SUBASH CHANDRA SWAIN VS	SIBA PRASAD PATI VS	// // ()
280	WP(C)/0009864/2023	STATE OF ODISHA JALIL KHAN VS	BANSHIDHAR SATAPATHY VS	// // ()
281	WP(C)/0009865/2023	STATE OF ODISHA CHANDRABHANU PADHI VS	BANSHIDHAR SATAPATHY VS	// // ()
282	WP(C)/0009866/2023	STATE OF ODISHA PADMINI MISHRA VS	BANSHIDHAR SATAPATHY VS	// // ()
283	WP(C)/0009867/2023	STATE OF ODISHA BIRENDRA KUMAR BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0009868/2023	GOURI SHANKAR MISHRA VS SHRI JAGANNATH TEMPLE MANAGING COMMITTEE, PURI	VIVASWAT MOHAPATRA VS	// 0 //
285	WP(C)/0009869/2023	RASHMITA PADHY VS STATE OF ODISHA	RAMAKANTA NAYAK VS	// 0 //
286	WP(C)/0009870/2023	M/S. NIRUPAMA DAS VS COMMISSIONER OF CT AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
287	WP(C)/0009871/2023	MRUTYUNJAY BEHERA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
288	WP(C)/0009872/2023	SUKANTA KUMAR BISWAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
289	WP(C)/0009873/2023	SUJATA LAXMI MOHANTY VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //
290	WP(C)/0009874/2023	MANI BISWAL VS ARATI BISWAL	SIBASANKAR MOHANTY VS	// 0 //
291	WP(C)/0009875/2023	MANOJ KUMAR JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
292	WP(C)/0009876/2023	NALIN KUMAR BADAJENA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
293	WP(C)/0009877/2023	SANGHAMITRA MAHAPATRA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
294	WP(C)/0009878/2023	PRATIMA SUNDARI DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
295	WP(C)/0009879/2023	SITANSU BHUSAN PARIDA	SESHADEV DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0009880/2023	NRUSINGHA CHARAN PANDA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0009881/2023	NILAMANI BEHERA	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0009882/2023	RANJAN KUMAR SATAPATHY	BIRAJA PRASAD NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0009883/2023	JAGADISH PRASAD PATTANAİK	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0009884/2023	RABINDRA @ RABIN SATPATHY	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0009885/2023	DR. AKSHAY KUMAR SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0009886/2023	KRUTIBASH CHANDRA BEJ	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0009887/2023	BINOD BIHARI SAHOO	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0009888/2023	D.DHAN RAJU	SIBANARAYAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0009889/2023	MHALAXMI WEAVERS C.S. L.T.D., SONEPUR	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		ASSESSMENT UNIT OF N.F.A.C.,IT DEPT, NEW DELHI		//
306	WP(C)/0009890/2023	SAUDAMINI TRIPATHY	GOPAL KRUSHNA NANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0009891/2023	STATE OF ODISHA RANJAN KUMAR MOHANTY VS	SHASHI BHUSAN JENA VS	// // 0
308	WP(C)/0009892/2023	STATE OF ODISHA AMBIKA TANDIA VS	SIBANARAYAN BISWAL VS	// // 0
309	WP(C)/0009893/2023	STATE OF ODISHA BIBHUTI BHUSAN JENA VS	GOPAL KRUSHNA NANDA VS	// // 0
310	WP(C)/0009894/2023	STATE OF ODISHA PARAMANANDA PANIGRAHY VS	SHASHI BHUSAN JENA VS	// // 0
311	WP(C)/0009895/2023	STATE OF ODISHA RABINDRA SAHU @ RABINDRA KUMAR SAHU VS	SIBANARAYAN BISWAL VS	// // 0
312	WP(C)/0009896/2023	STATE OF ODISHA GITANJALI ACHARYA VS	GOPAL KRUSHNA NANDA VS	// // 0
313	WP(C)/0009897/2023	STATE OF ODISHA PRADEEP KUMAR PANIGRAHI VS	SIBANARAYAN BISWAL VS	// // 0
314	WP(C)/0009898/2023	STATE OF ODISHA CHANDRAMANI KAR VS	SIBANARAYAN BISWAL VS	// // 0
315	WP(C)/0009899/2023	STATE OF ODISHA GYANA RANJAN MAHAPATRA VS	BHOJARAJ SETH VS	// // 0
316	WP(C)/0009900/2023	UNION OF INDIA BULU MUKHI VS	SIBANARAYAN BISWAL VS	// // 0
317	WP(C)/0009901/2023	STATE OF ODISHA LAXMIKANT DAS VS	SIBANARAYAN BISWAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0009902/2023	HI TECH SCHOOL AND COLLEGE OF NURSING BBSRAMITAV BAGCHI VS STATE OF ODISHA	VS	// 0 //
319	WP(C)/0009903/2023	IGNACE DUNG DUNG VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
320	WP(C)/0009904/2023	NANDA KISHORE DASH VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
321	WP(C)/0009905/2023	DILLIP KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
322	WP(C)/0009906/2023	SOUMYA RANJAN BISWAL VS CONTROLLER OF EXAMINATIONS, UTKAL UNIVERSITY, BBSR	UMAKANTA MISHRA VS	// 0 //
323	WP(C)/0009907/2023	RABINDRA KARMAKAR VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
324	WP(C)/0009908/2023	SRIKANT KUMAR ROUT VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
325	WP(C)/0009909/2023	GANGADHAR JENA VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
326	WP(C)/0009910/2023	PRIYATAMA MUDULI VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
327	WP(C)/0009911/2023	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
328	WP(C)/0009912/2023	PURNAMASI KUMARI MOHAPATRA VS COLLECTOR CUM D.M, PURI	SARATHI JYOTI MOHANTY VS	// 0 //
329	WP(C)/0009913/2023	JASOBANTA NARAYAN DEO	BIDYADHAR MANSINGA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0009914/2023	SANJEEB KUMAR PADHI	BIDYADHAR MANSINGA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0009915/2023	PRABHATA KUMAR MOHANTY	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0009916/2023	KUNJA BIHARI NAYAK	BIDYADHAR MANSINGA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0009917/2023	DHARAMBIR SAHOO	BIDYADHAR MANSINGA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0009918/2023	DAMBARUDHAR PRADHAN	S.P.NATH	//
		VS	VS	0
		BPUT, ROURKELA		//
335	WP(C)/0009919/2023	MANMATH KUMAR BARIK	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0009920/2023	KOYA CHANDRA MOHAN PRASAD	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0009921/2023	M/S.JENA CONSTRUCTION, BALASORE	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		COMMNR, OF CT AND GST, CUTTACK		//
338	WP(C)/0009922/2023	PRATHANA PATRA	RANJIT KUMAR PANDA	//
		VS	VS	0
		COLLECTOR, CUTTACK		//
339	WP(C)/0009923/2023	SUBHRANSU PANDA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0009924/2023	KEDARNATH SAHOO	RUPESH KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0009925/2023	STATE OF ODISHA SIDHARTHA SANKAR PANDA VS	ARUN KUMAR PATRA VS	// // ()
342	WP(C)/0009926/2023	STATE OF ODISHA BULA KISHORE NATH VS	UMA CHARAN MISHRA VS	// // ()
343	WP(C)/0009927/2023	BAR COUNCIL OF INDIA, NEW DELHI M/S.JENA CONSTRUCTION, BALASORE VS	KANANBALA ROY CHOUDHURY VS	// // ()
344	WP(C)/0009928/2023	COMMNR. OF CT AND GST, CUTTACK VENKETESWAR RAO VS	ARUN KUMAR PATRA VS	// // ()
345	WP(C)/0009929/2023	STATE OF ODISHA ADITYA KANDOI VS	JAGAMOHAN PATTANAIK VS	// // ()
346	WP(C)/0009930/2023	THE PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, BBSR M/S. PATIL RAIL INFRASTRUCTURE PVT. LTD., HYDRABAD VS	SRINIVAS XMI DEVI VS	// // ()
347	WP(C)/0009931/2023	UNION OF INDIA BIJOY KRUSHNA@BIJAY BHOI VS	MAHITOSH SINHA VS	// // ()
348	WP(C)/0009932/2023	LORD LINGARAJ MAHAPRABHU BIJE,BBSR SAROJ KUMAR SAHOO VS	NIRANJAN LENKA VS	// // ()
349	WP(C)/0009933/2023	TPCODL, BBSR SADASIBA SAHOO VS	SURYAKANTA PALAI VS	// // ()
350	WP(C)/0009934/2023	STATE OF ODISHA S.M.TRADING CORPORATION, CUTTACK VS	PRAKASH KUMAR JENA VS	// // ()
351	WP(C)/0009935/2023	CT AND GST OFFICER, CUTTACK I CITY CIRCLE, CUTTACK KULAMANI SAMAL VS	SUDHIR KUMAR MALLICK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0009936/2023	AJAY KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
353	WP(C)/0009937/2023	ANITA GUPTA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
354	WP(C)/0009938/2023	LAXMIKANTA MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
355	WP(C)/0009939/2023	PRAHALLAD DAS VS CHAIRMAN, OERC, BBSR	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
356	WP(C)/0009940/2023	SHRIBANTA KUMAR DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
357	WP(C)/0009941/2023	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
358	WP(C)/0009942/2023	BIJOY KRUSHNA@BIJOY BHOI VS LORD LINGARAJ MAHAPRABHU BIJE,BBSR	MAHITOSH SINHA VS	// 0 //
359	WP(C)/0009943/2023	ARUN KUMAR SWAIN VS RTO, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
360	WP(C)/0009944/2023	RANJAN KUMAR MALLA VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
361	WP(C)/0009945/2023	HARA PRASAD SAMANT VS BALASORE BHADRAK CENTRAL CO-OP. BANK LTD., BALASORE	SAUBHAGYA KUMAR SAMAL VS	// 0 //
362	WP(C)/0009946/2023	ARUN KUMAR SWAIN VS RTO, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
363	WP(C)/0009947/2023	SANDIP KUMAR MISHRA	BRAJA MOHAN SARANGI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0009948/2023	RTO, KENDRAPARA DILLIP KUMAR RAY	ARUN KUMAR PATRA	//
		VS	VS	0
365	WP(C)/0009949/2023	STATE OF ODISHA MANINI BEHERA	BANSIDHAR SATPATHY	//
		VS	VS	0
366	WP(C)/0009950/2023	STATE OF ODISHA ASHOK KUMAR NAIK	NIRANJAN BISWAL	//
		VS	VS	0
367	WP(C)/0009951/2023	STATE OF ODISHA MAA BASULAI CONSTRUCTION	RUDRA PRASAD KAR	//
		VS	VS	0
368	WP(C)/0009952/2023	COMMISSIONER OF CT AND GST AFSARY BEGUM	BRAJA MOHAN SARANGI	//
		VS	VS	0
369	WP(C)/0009953/2023	REGIONAL MANAGER, RBI, BBSR PARABATIBALA DAS	PRAFULLA KUMAR RATH	//
		VS	VS	0
370	WP(C)/0009954/2023	STATE OF ODISHA SASWAT MOHAPATRA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
371	WP(C)/0009955/2023	STATE OF ODISHA PRAFULLA MAHAKUL	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
372	WP(C)/0009956/2023	STATE OF ODISHA PHOOL CHAND MISHRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
373	WP(C)/0009957/2023	REGIONAL MANAGER, RBI, BBSR PHOOL CHAND MISHRA	BRAJA MOHAN SARANGI	//
		VS	VS	0
374	WP(C)/0009958/2023	REGIONAL MANAGER, RBI, BBSR RAMA CHANDRA BALIARSINGH	MANAS RANJAN MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0009959/2023	STATE OF ODISHA AKSHAYA PAIKARAY VS	PRAFULLA KUMAR RATH VS	// // ()
376	WP(C)/0009960/2023	STATE OF ODISHA MADHUCHHANDA ROUT VS	ARUN KUMAR PATRA VS	// // ()
377	WP(C)/0009961/2023	STATE OF ODISHA LAXMANNATH KHILAR VS	BRAJA MOHAN SARANGI VS	// // ()
378	WP(C)/0009962/2023	REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR ROHIT KUMAR PRUSTY VS	PRAFULLA KUMAR RATH VS	// // ()
379	WP(C)/0009963/2023	STATE OF ODISHA SAPAN KUMAR PRADHA VS	PRAFULLA KUMAR RATH VS	// // ()
380	WP(C)/0009964/2023	STATE OF ODISHA PRUTHIRAJ JENA VS	AVIJIT PATNAIK VS	// // ()
381	WP(C)/0009965/2023	STATE OF ODISHA SUNIL KUMAR TRIPATHI VS	BRAJA MOHAN SARANGI VS	// // ()
382	WP(C)/0009966/2023	REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR AKHAYA KUMAR BEHERA VS	GOURI MOHAN RATH VS	// // ()
383	WP(C)/0009967/2023	STATE OF ODISHA SAJAY KUMAR MOHAPATRA VS	ARUN KUMAR BUDHIA VS	// // ()
384	WP(C)/0009968/2023	STATE OF ODISHA SUMANTA KUMAR SAHOO VS	HRUDANANDA TRIPATHY VS	// // ()
385	WP(C)/0009969/2023	STATE OF ODISHA SHRINIBASH RANASINGH VS RASHMITARANI JAYASINGH	SANJIB KUMAR BHANJADEO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0009970/2023	ABHISHEK SINGH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
387	WP(C)/0009971/2023	ANTARYAMI MISHRA VS UNION OF INDIA	SANGRAMJIT PANDA VS	// 0 //
388	WP(C)/0009972/2023	CREDAI ORISSA PVT. LTD. BBSR VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
389	WP(C)/0009973/2023	SANDEEP KUMAR NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
390	WP(C)/0009974/2023	BABULI BEHERA VS THE UNION BANK OF INDIA, BBSR	MANORANJAN MUDULI VS	// 0 //
391	WP(C)/0009975/2023	PRIYANKADEVI SCHOOL OF NURSING, PURI VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PAMI RATH VS	// 0 //
392	WP(C)/0009976/2023	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	M.PRATAP@PRATAP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0009977/2023	UPENDRA NATH ACHARYA VS COLLECTOR GANJAM	SUDHANSU SEKHAR JENA VS	// 0 //
394	WP(C)/0009978/2023	NIRANJAN MOHANTY VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0009979/2023	VIIIT SCHOOL OF NURSING, JAJPUR VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR	PAMI RATH VS	// 0 //
396	WP(C)/0009980/2023	KAMAL KISHOR SHARMA VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //
397	WP(C)/0009981/2023	ARATI INFRATECH PVT. LTD., BHAWANIPATNA	SASWAT K. ACHARYA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0003151/2023	BENUMADHAB PRUSETH	SWARAJ PATEL	BHASMA /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0003152/2023	BINOD KUMAR SAHU	SURYAKANTA DWIBEDI	KISHORENAGAR (ANUGUL) /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0003153/2023	RAKA @ RAKESH KUMAR JENA	AJAY KUMAR MOHAPATRA	BHANDARIPOKHARI /136 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0003154/2023	BHAGIRATHI SAHOO @ KALIA	AJAY KUMAR MOHAPATRA	SEA BEACH /290 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0003155/2023	RASHMI RANJAN RANSINGH	BIJAY KUMAR MOHANTY	KHARABEL NAGAR P.S. /121 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0003156/2023	PABITRA KUMAR SWAIN	SURYAKANTA DWIBEDI	BYREE /45 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0003157/2023	BIJAY KUMAR JENA	MITHUN DAS	BINJHARPUR /47 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0003158/2023	LOPAMUDRA PRIYADARSHINI	GOPINATH MISHRA	ANDIRAKANCHA /20 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0003159/2023	N. UMASANKAR REDDY	SOUBHAGYA KUMAR DASH	BAIDYANATHPUR /392 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0003160/2023	MONALISA MOHAPATRA	SUJATA JENA	BANKI /94 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0003161/2023	ANIL KUMAR PATTNAYAK	ASUTOSH TRIPATHY	BIKRAMPUR FCI /63 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0003162/2023	STATE OF ODISHA RAJESH KAMPA VS	PUSPAMITRA MOHAPATRA VS	// CDA-II /10 /2023 ()
410	ABLAPL/0003163/2023	STATE OF ODISHA ABUNA @ SURESH JENA VS	SAROJ RANJAN SUBUDHI VS	// JAJPUR SADAR /69 /2023 ()
411	ABLAPL/0003164/2023	STATE OF ODISHA ANITA DAS VS	R.N.MISHRA VS	// KHANDAGIRI P.S. /104 /2022 ()
412	ABLAPL/0003165/2023	STATE OF ODISHA DINESH KUMAR SHARMA VS	ARIJEET MISHRA VS	// JASHIPUR /327 /2022 ()
413	ABLAPL/0003166/2023	STATE OF ODISHA DEBARAJ DAS VS	KODANDA KUMAR BHUYAN VS	// RAJKANIKA /333 /2022 ()
414	ABLAPL/0003167/2023	STATE OF ODISHA RAMESH SETHY VS	SAPAN KUMAR LENKA VS	// PATTAMUNDAI RURAL PS /185 /2023 ()
415	ABLAPL/0003168/2023	STATE OF ODISHA PRATAP CHANDRA SAHOO VS	PRASANTA KUMAR PANDA VS	// RAJGANGPUR /125 /2023 ()
416	ABLAPL/0003169/2023	STATE OF ODISHA SANTOSH KUMAR JENA VS	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /92 /2023 ()
417	ABLAPL/0003170/2023	STATE OF ODISHA SK. ABDUL KASED VS	BIJAYANANDA DASH VS	// TANGI /50 /2023 ()
418	ABLAPL/0003171/2023	STATE OF ODISHA MANORANJAN SAHOO VS	JAGADIP SAHOO VS	// SALIPUR /67 /2023 ()
419	ABLAPL/0003172/2023	STATE OF ODISHA SAYED MAHAMAD JAHUR VS STATE OF ODISHA	BISWARANJAN DALAI VS	// NISCHINTAKOILI /51 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0003173/2023	KAILASH MOHAPTRA @ NAYAK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BALANGA /39 /2023 () //
421	ABLAPL/0003174/2023	AMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /158 /2023 () //
422	ABLAPL/0003175/2023	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NIKIRAI /101 /2023 () //
423	ABLAPL/0003176/2023	JAYASHREE BAHALIA VS STATE OF ODISHA	PRASANNA KUMAR DAS VS	KHARABEL NAGAR P.S. /346 /2022 () //
424	ABLAPL/0003177/2023	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NIKIRAI /94 /2023 () //
425	ABLAPL/0003178/2023	KSHAMANIDHI MEHER VS STATE OF ODISHA	SIDDHARTHA PRASAD MISHRA VS	DUNGURIPALI /42 /2023 () //
426	ABLAPL/0003179/2023	LINGARAJ BISWAL VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	BARKOTE /64 /2023 () //
427	ABLAPL/0003180/2023	SUBHASHIS MOHANTY VS STATE OF ODISHA	RAJKISHORE SWAIN VS	CUTTACK SADAR /145 /2023 () //
428	ABLAPL/0003181/2023	RATIKANTA SWAIN @ MADHDAB SWAIN VS STATE OF ODISHA	ANSUMAN BHUYAN VS	KISHORENAGAR /43 /2023 () //
429	ABLAPL/0003182/2023	PRAKASH MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /89 /2023 () //
430	ABLAPL/0003183/2023	JOHAN DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	PHIRINGIA /138 /2015 () //
431	ABLAPL/0003184/2023	ANITA JENA	DAYANANDA MOHAPATRA	KENDRAPARA /101 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :29/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0003185/2023	STATE OF ODISHA NABAGHAN MALIK	ASHOK KUMAR SARANGI	// AUL /313 /2023
		VS	VS	()
433	ABLAPL/0003186/2023	STATE OF ODISHA JAGABANDHU PATRA	SUSANTA KUMAR TRIPATHY	// KALIMELA /30 /2023
		VS	VS	()
434	ABLAPL/0003187/2023	STATE OF ODISHA AJIT KUMAR SINGH	BHABANI SAMAL	// / /0
		VS	VS	()
435	ABLAPL/0003188/2023	STATE OF ODISHA SANJAY KUMAR ROUT	BIRAJA PRASAD NANDA	// PALLAHARA /84 /2023
		VS	VS	()
436	ABLAPL/0003189/2023	STATE OF ODISHA BANAMALI NAIK	SURYAKANTA DWIBEDI	// BELPARA /35 /2023
		VS	VS	()
437	ABLAPL/0003190/2023	STATE OF ODISHA PULLIN SINGH	ANJAN KUMAR BISWAL	// BADSAHI /102 /2023
		VS	VS	()
438	ABLAPL/0003191/2023	STATE OF ODISHA RAJESH KUMAR SATPATHY	SATYABRATA SENAPATI	// BADSAHI /125 /2023
		VS	VS	()
439	ABLAPL/0003192/2023	STATE OF ODISHA ZARINA BEGUM	ABHAS MOHANTY	// CHAULIAGANJA /145 /2021
		VS	VS	()
440	ABLAPL/0003193/2023	STATE OF ODISHA ROHIT KUMAR ROHIDAS @ ROHIT ROHIDAS	SUBODH KUMAR MOHANTY	// JHARSUGUDA /186 /2023
		VS	VS	()
441	ABLAPL/0003194/2023	STATE OF ODISHA ASHOK KUMAR TRIPATHY	SACHIDANANDA PADHEE	// CDA-II /38 /2023
		VS	VS	()
442	ABLAPL/0003195/2023	STATE OF ODISHA RAMESH CHANDRA MALLICK	PRIYA RANJAN MISHRA	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :29/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0003196/2023	STATE OF ODISHA SUBALA MALLIK VS	RAJESH KUMAR PATTANAİK VS	// MAHANGA /251 /2022 ()
444	ABLAPL/0003197/2023	STATE OF ODISHA SUBALA MALLIK VS	RAJESH KUMAR PATTANAİK VS	// SALIPUR /255 /2022 ()
445	ABLAPL/0003198/2023	STATE OF ODISHA KAPILA NAYAK @ AJAY NAYAK VS	RABI NARAYAN MOHANTY VS	// BALIANTA P.S. /105 /2023 ()
446	ABLAPL/0003199/2023	STATE OF ODISHA SANTANU BEHERA VS	RADHARAMAN DAS NAYAK VS	// KEONJHAR SADAR /78 /2023 ()
447	ABLAPL/0003200/2023	STATE OF ODISHA PURNA CHANDRA PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /189 /2023 ()
448	ABLAPL/0003201/2023	STATE OF ODISHA VIVEK KUMAR @ BIBEK KUMAR SAHU VS	LAXMIDHAR DASH VS	// BHEDEN /1 /2023 ()
449	ABLAPL/0003202/2023	STATE OF ODISHA BHAJAMAN BEHERA VS	AMULYA RATNA PANDA VS	// GOP /122 /2023 ()
450	ABLAPL/0003203/2023	STATE OF ODISHA SANKULI POLEI VS	TAPAS KUMAR ACHARYA VS	// KHALLIKOTE /141 /2023 ()
451	ABLAPL/0003204/2023	STATE OF ODISHA REBATI KHATUA VS	ARABINDA BEHERA VS	// PATTAMUNDAI RURAL PS /250 /2023 ()
452	ABLAPL/0003205/2023	STATE OF ODISHA RANJAN PANDA VS	BANSIDHAR SATAPATHY VS	// BIRMAHARAJPUR /45 /2023 ()
453	ABLAPL/0003206/2023	STATE OF ODISHA SUDARSAN MALLICK VS	BIPLAB KUMAR DASH VS	// PATTAMUNDAI RURAL PS /265 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0003207/2023	UPENDRA PANDA VS STATE OF ODISHA	BANSIDHAR SATAPATHY VS	BIRMAHARAJPUR /45 /2023 () //
455	ABLAPL/0003208/2023	AJAYA PANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 () //
456	ABLAPL/0003209/2023	TOFAN PARIDA @ TOFANI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	JAGATPUR /141 /2023 () //
457	ABLAPL/0003210/2023	SUSHANT KUMAR MISHRA @ SUSALI MISHRA VS STATE OF ODISHA	SATYA SHIVA DASH VS	NARASINGHPUR /124 /2021 () //
458	ABLAPL/0003211/2023	DROUPADI TADA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /101 /2023 () //
459	ABLAPL/0003212/2023	PRATYUSH SENAPATI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	PURI TOWN /65 /2023 () //
460	ABLAPL/0003213/2023	ABINASH PARIDA VS STATE OF ODISHA	ABHIJIT DAS VS	JAGATSINGPUR /206 /2023 () //
461	ABLAPL/0003214/2023	SOMANATH MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JANKIA P.S. /33 /2023 () //
462	ABLAPL/0003215/2023	UPENDRA KUMAR BHATTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /190 /2023 () //
463	ABLAPL/0003216/2023	JAYANTI NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	// / /0 () //
464	ABLAPL/0003217/2023	RANJAN KUMAR BARIK @ BARIKI VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	ODAGAON /14 /2023 () //
465	ABLAPL/0003218/2023	DEEPAK SAHOO @ SAHU @ MAHADEV SAHOO	SUSANTA SEKHAR MOHAPATRA	ODAGAON /35 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :29/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	ABLAPL/0003219/2023	VS STATE OF ODISHA SANEI NAYAK @ SANATAN PAIKARAY VS STATE OF ODISHA	VS NIRANJAN PANDA VS	() // FATEGARH /64 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :29/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2023 CRLLP/21/2014	STATE-MP	ADDL.STANDING COUNSELVIG
2	11/2023 OJC/2069/2001	SUSHILA DEVI-MP	MIHIR SAHOO
3	15/2023 CRP/16/2023	M/S. SWAGATH URETHANE PRIVATE LIMITED-MP	PRABHU PRASANNA BEHERA
4	23/2023 WPC(OA)/995/2017	SARAT CHANDRA MISHRA-MP	RAJU KUMAR SATPATHY, A.P.SAHOO
5	23/2023 TRPCRL/28/2023	NIRMAL DASH-MP	BHOJARAJ SETH
6	24/2023 TRPCRL/70/2021	PRITIMAYEE BHUTIA-MP	
7	49/2023 JCRLA/22/2023	MILU SINKU-MP	NITYANANDA MOHAPATRA
8	71/2023 WPC(OAC)/3881/2012	KHIROD CHANDRA MOHANTY-MP	J.K.KHUNTIA
9	101/2023 RVWPET/106/2023	MANAGEMENT OF ODISHA HYDRO POWER CORPORATION-LTD.-MP	
10	102/2023 CMAPL/709/2016	STATE OF ODISHA-MP	A.G.A.
11	102/2023 RVWPET/107/2023	MANAGEMENT OF ODISHA HYDRO POWER CORPORATION-LTD.-MP	
12	103/2023 RVWPET/233/2017	M/S.NEELACHAL ISPAL NIGAM LTD.NINL-MP	
13	103/2023 CMAPL/265/2023	MADAN KISPOTTA-MP	ADV
14	104/2023 RVWPET/102/2023	MOHAN CHARAN SA-MP	ADV
15	112/2023 MATA/144/2018	ANITA PANIGRAHY-MP	ALOK KUMAR PANDA
16	113/2023 MATA/107/2023	SUCHITRA MUDULI-MP	BHABANI SHANKAR MISHRA 3
17	114/2023 MATA/190/2022	BHIMASEN PANDA-MP	PRASANTA KUMAR SATAPATHY
18	115/2023 MATA/109/2023	SANJAYA KUMAR DASH-MP	ADV
19	116/2023 MATA/109/2023	SANJAYA KUMAR DASH-MP	SANJAYA KUMAR DASH 2
20	117/2023 CRLMP/622/2023	KHETRAMOHAN MOHANTA-MP	DAYANIDHI MOHANTY
21	118/2023 CRLMP/2100/2022	PRAGATI TEXTILE CORPORATION-MP	
22	119/2023 CRLMP/499/2023	K.RABINDRA KUMAR PATRA-MP	SARATHI JYOTI MOHANTY
23	124/2023 CONTC/6401/2021	DR. MANOJ KUMAR PATI-MP	DAYANANDA MOHAPATRA
24	127/2023 RPFAM/111/2023	SURIT BISWANATH SUNA@SURIT BISHWANATH-MP	JAGABANDHU SAHU
25	128/2023 RPFAM/167/2019	NITYANANDA MOHANTY-MP	M/S.BIJAYANANDA DASH
26	140/2023	BIJAYA LAXMI BHOI@BIJAYA LAXMI BHANJA-MP	ARJUNA CHARANA BEHERA

27	TRP(C)/121/2023 141/2023	AISWARYA JENA-MP	BAIBASWATA PANIGRAHI
28	TRP(C)/55/2023 142/2023	PURNAMASI JEMA @ SINGH DEO-MP	ANADI CHARAN NAYAK
29	TRP(C)/122/2023 143/2023	SUPRAVA PANDA @ MISHRA-MP	SASMITA NANDA
30	TRP(C)/123/2023 217/2023	MANOJ BHOKTA-MP	BISWARANJAN DALAI
31	CRLREV/153/2023 218/2023	JAHAR LAL MOHANTY-MP	BIRENDRA KUMAR PADHI
32	CRLREV/154/2023 270/2023	JYOTSNARANI SAHOO-MP	M/S.J.K.LENKA
33	FAO/220/2011 271/2023	MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
34	FAO/163/2023 272/2023	MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAMOD KUMAR TRIPATHY
35	FAO/163/2023 273/2023	STATE OF ODISHA-MP	SATYANARAYAN MOHAPATRA,S.C(S AND M.E)
36	FAO/162/2023 274/2023	STATE OF ODISHA-MP	SATYANARAYAN MOHAPATRA,S.C(S AND M.E)
37	FAO/162/2023 275/2023	MANAGEMENT COMMITTEE,PARADEEP PORT,PARADEEP-MP	
38	FAO/20/2017 276/2023	DIVISIONAL MANAGER, M/S. ROYAL SUNDARAM GENERAL INSURANCE COMPANY LTD.-MP	
39	FAO/129/2023 309/2023	PITAMBAR SAHOO-MP	AMIT PRASAD BOSE
40	RSA/126/2023 341/2023	PADMALOCHAN ROUT-MP	SUSHANT KUMAR PRADHAN
41	CMP/355/2023 342/2023	M/S. DEVI TENT HOUSE, KHORDHA-MP	BHASKAR CHANDRA PANDA
42	CMP/357/2023 343/2023	HEMANTA BINDHANI-MP	SOUMYA DEV RAY
43	CMP/360/2023 344/2023	GEETANJALI NAYAK-MP	SUKANTA KUMAR NAYAK
44	CMP/361/2023 345/2023	BAIJAYANTI PRADHAN-MP	BIBEKANANDA BHUYAN
45	CMP/362/2023 346/2023	UPENDRANATH ACHARYA-MP	SUDHANSU SEKHAR JENA
46	CMP/363/2023 498/2023	LAXMIDHAR RANA-MP	M/S.K.C.NAYAK
47	MACA/826/2011 499/2023	RANGADHAR PANIGRAHI-MP	M/S.K.C.NAYAK
48	MACA/827/2011 500/2023	NARENDRA SAHU-MP	M/S.K.C.NAYAK
49	MACA/825/2011 501/2023	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAIK
50	MACA/253/2023 502/2023	M/S NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
51	MACA/267/2023 503/2023	M/S NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
52	MACA/267/2023 503/2023	MADKAMI SUBA @ SUBA MADKAMI-MP	PRANAB KUMAR DAS
53	BLAPL/823/2023 504/2023	M/S NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
54	MACA/267/2023 504/2023	JUDHISTHIRA BEHERA-MP	SUBASH CHANDRA PRADHAN
55	BLAPL/1014/2023 505/2023	JUDHISTHIRA SWAIN-MP	SATYABRATA DASH
56	BLAPL/3184/2023 505/2023	DALILATA SAHU-MP	GOPAL KRUSHNA MOHANTY
57	MACA/275/2023 506/2023	AHALYA DAS-MP	GOPAL KRISHNA MOHANTY
	MACA/277/2023		

58	507/2023 MACA/278/2023	MAMATA SAHU-MP	GOPAL KRISHNA MOHANTY
59	508/2023 MACA/280/2023	AHALYA PAL-MP	GOPAL KRUSHNA MOHANTY
60	509/2023 MACA/281/2023	MANJULATA DAS-MP	GOPAL KRUSHNA MOHANTY
61	510/2023 MACA/282/2023	TOFAN SAHU-MP	GOPAL KRUSHNA MOHANTY
62	511/2023 MACA/283/2023	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY	DEBAMPHAN
63	512/2023 MACA/284/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
64	513/2023 MACA/280/2023	AHALYA PAL-MP	GOPAL KRUSHNA MOHANTY
65	649/2023 ABLAPL/2437/2023	SUJIT KUMAR PRUSTY-MP	PRADIPTA VARMA
66	650/2023 ABLAPL/11800/2022	KIRATI SETHIA-MP	
67	651/2023 ABLAPL/1911/2023	KRUTA SHEKHARA SAGARIA-MP	
68	652/2023 ABLAPL/875/2023	RAMESH@RAMESH KUMAR SAHU-MP	
69	653/2023 ABLAPL/14517/2022	SAMBHU BAGH-MP	
70	654/2023 ABLAPL/2945/2020	MANIA @ MANORAMA BEHERA-MP	
71	655/2023 ABLAPL/12289/2022	SAMIR KUMAR BEHERA-MP	
72	656/2023 ABLAPL/1286/2023	SUKANTA KUMAR BAG-MP	
73	657/2023 ABLAPL/2244/2023	SK JABIR @ MD JABIR KHAN @ BAHADAD JABIR KHAN-MP	PAMODA KUMAR MISHRA
74	658/2023 ABLAPL/15294/2021	DILLIP JENA-MP	
75	659/2023 ABLAPL/1505/2023	SANJAYA KUMAR SAHOO-MP	
76	660/2023 ABLAPL/15285/2022	TUSHAR KANTA MOHAPATRA-MP	
77	661/2023 ABLAPL/1254/2023	MANAS KUMAR RANA-MP	PRAKASH CHANDRA DASH
78	662/2023 ABLAPL/841/2023	SARASWATI PRADHAN-MP	
79	663/2023 ABLAPL/16636/2021	RAHAS JENA-MP	
80	664/2023 ABLAPL/16402/2022	LATA TANDI-MP	
81	665/2023 ABLAPL/629/2023	PURNA CHANDRA NAYAK-MP	
82	666/2023 ABLAPL/869/2023	MANOJ KUMAR BEHERA-MP	
83	739/2023 CRLA/341/2023	BAPINA KUMAR NAYAK @ DIGAL @ DIGI-MP	BIJAYA KUMAR SAHOO
84	740/2023 CRLA/341/2023	BAPINA KUMAR NAYAK @ DIGAL @ DIGI-MP	BIJAYA KUMAR SAHOO
85	741/2023 CRLA/858/2022	KHIROD KUMAR DASH-MP	SATYA RANJAN MULIA
86	742/2023 CRLA/342/2023	JITENDRA UTHANSING-MP	JUGALA KISHORE PANDA
87	743/2023 CRLA/342/2023	JITENDRA UTHANSING-MP	JUGALA KISHORE PANDA
88	744/2023 CRLA/360/2016	MAHENDRA PATTNAIK-MP	
89	745/2023	RASANANDA PRADHAN-MP	DEBA PRASAD DAS

90	CRLA/343/2023 746/2023	RASANANDA PRADHAN-MP	DEBA PRASAD DAS
91	CRLA/343/2023 747/2023	SUSANTA MALLIK-MP	M/S.SATYABRATA MOHANTY
92	CRLA/325/2019 748/2023	BAPUJI BEURA@BAPUJI KUMAR BEURA-MP	SMRUTI RANJAN MOHAPATRA
93	CRLA/345/2023 749/2023	BAPUJI BEURA@BAPUJI KUMAR BEURA-MP	SMRUTI RANJAN MOHAPATRA
94	CRLA/345/2023 750/2023	MAKARA SINGH @ MAKARU-MP	SAPAN KUMAR LENKA
95	CRLA/346/2023 751/2023	MAKARA SINGH @ MAKARU-MP	SAPAN KUMAR LENKA
96	CRLA/346/2023 752/2023	MAKARA SINGH @ MAKARU-MP	SAPAN KUMAR LENKA
97	CRLA/346/2023 1106/2023	DEBJANI GHOSAL-MP	KOUSIK ANANDA GURU
98	CRLMC/1577/2023 1107/2023	CHINMAYA SAHOO-MP	BHABANI PRASAD SAMAL
99	CRLMC/1328/2023 1108/2023	MANMATH KUMAR ACHARYA-MP	MANA MOHAN PATTANAIAK
100	CRLMC/1578/2023 1109/2023	TUKU PATRA-MP	
101	CRLMC/1366/2023 1110/2023	KARTIKA KUMAR BEHERA-MP	DEBASMITA BEHERA
102	CRLMC/1579/2023 1111/2023	BISWAJIT CHOUDHURY-MP	ARIJEET MISHRA
103	CRLMC/1580/2023 1112/2023	SASMITA BALIARSINGH-MP	BIJAY KUMAR BEHERA
104	CRLMC/1581/2023 1113/2023	RAJESH PATI-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
105	CRLMC/1898/2022 1116/2023	RUKEYA BIBI-MP	JAJATI KESHARI KHUNTIA
106	CRLMC/1584/2023 1117/2023	DURYODHAN DAS-MP	DEEPAK KU SAHOO
107	CRLMC/1171/2019 1118/2023	SIBA @ MANAS RANJAN SAHOO-MP	MANOJ PANIGRAHI
108	CRLMC/1586/2023 1119/2023	MUKTIKANTA BADU-MP	ASHOK KUMAR PATTANAIAK
109	CRLMC/1589/2023 1120/2023	RADHAGOBINDA @ DIPU DAS-MP	
110	CRLMC/320/2021 1121/2023	JITUN PRADHAN-MP	SAMIR KUMAR MISHRA
111	CRLMC/1590/2023 1122/2023	RAJENDRA KUMAR PATRA-MP	PRAVASH CHANDRA JENA
112	CRLMC/1591/2023 1123/2023	MD. WAZARI ALAM-MP	PRIYA RANJAN SINGH
113	CRLMC/1592/2023 1124/2023	RAMANANDA BISWAS-MP	PRASANTA KUMAR NANDA
114	CRLMC/1593/2023 1125/2023	JOSHNA MAJHI-MP	AJIT KUMAR MOHANTY
115	CRLMC/1596/2023 1126/2023	JOSHNA MAJHI-MP	AJIT KUMAR MOHANTY
116	CRLMC/1596/2023 1127/2023	SOMANATH NAIK-MP	PRASANTA KUMAR SAOO
117	CRLMC/1600/2023 1128/2023	MALAYA RAY-MP	PARSURAM PANDA
118	CRLMC/1601/2023 1129/2023	RANJIT KUMAR DASH @ RAJA DASH-MP	B. N. MOHAPATRA
119	CRLMC/1603/2023 1130/2023	MADAN MOHAN SAMANTARAY-MP	GOKULANANDA MOHAPATRA
120	CRLMC/1605/2023 1656/2023 WA/1405/2022	GANESH CHANDRA PRADHAN-MP	LAXMIKANTA MOHANTY

121	1657/2023 WA/1462/2022	BIRENDRA KUMAR NAYAK-MP	LAXMIKANTA MOHANTY
122	1658/2023 WA/1457/2022	SURESH CHANDRA SETHI-MP	LAXMIKANTA MOHANTY
123	1659/2023 WA/60/2017	LOKNATH NAYAK-MP	M/S.PRANAB KU.GHOSH
124	1660/2023 WA/60/2017	LOKNATH NAYAK-MP	M/S.PRANAB KU.GHOSH
125	1661/2023 WA/60/2017	LOKNATH NAYAK-MP	M/S.PRANAB KU.GHOSH
126	1662/2023 WA/641/2023	STATE OF ODISHA-MP	SATYA NARAYAN MOHAPATRA,S.C(S AND M.E)
127	1663/2023 WA/645/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
128	1664/2023 WA/645/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
129	1665/2023 WA/645/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
130	1666/2023 WA/646/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
131	1667/2023 WA/646/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
132	1668/2023 WA/646/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
133	1669/2023 WA/647/2023	THE PRINCIPAL SECY,R AND DM DEPT-MP	SAROJ KANTA SAMAL, A.G.A.
134	1670/2023 WA/647/2023	THE PRINCIPAL SECY,R AND DM DEPT-MP	SAROJ KANTA SAMAL, A.G.A.
135	1671/2023 WA/647/2023	THE PRINCIPAL SECY,R AND DM DEPT-MP	SAROJ KANTA SAMAL, A.G.A.
136	1672/2023 WA/1427/2022	GOVT.COLLEGE OF ENGINEERING-MP	SUBIR PALIT
137	1673/2023 WA/648/2023	THE DIRECTOR, A AND F.P., ODISHA-MP	HAREKRISHNA PANIGRAHI, A.S.C.
138	1674/2023 WA/648/2023	THE DIRECTOR, A AND F.P., ODISHA-MP	HAREKRISHNA PANIGRAHI, A.S.C.
139	1675/2023 WA/649/2023	RAJALAXMI RATH-MP	MANOJ KUMAR MOHANTY
140	1676/2023 WA/650/2023	PRASANNA KUMAR SAHU-MP	SAMEER KUMAR DAS
141	1677/2023 WA/652/2023	ANJANA MOHANTY-MP	ADV
142	1678/2023 WA/652/2023	ANJANA MOHANTY-MP	ADV
143	1679/2023 WA/652/2023	ANJANA MOHANTY-MP	ADV
144	1680/2023 WA/651/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
145	1681/2023 WA/651/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
146	1682/2023 WA/651/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
147	1683/2023 WA/653/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
148	1684/2023 WA/653/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
149	1685/2023 WA/653/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
150	4506/2023 WP(C)/9765/2023	SK.SALIM MOHAMMAD-MP	ANUPAM RATH
151	4507/2023 WP(C)/9766/2023	BICHITRANANDA OJHA-MP	SUKANTA KUMAR MISHRA
152	4508/2023	SK. NURUDDIN-MP	H.P.MOHANTY

153	WP(C)/9767/2023 4509/2023	KIRTI RANJAN MOHANTY-MP	BUDHADEV ROURAY
154	WP(C)/9776/2023 4510/2023	DR. PRASANT KUMAR PADHI-MP	SIDDHARTH PRASAD MISHRA
155	WP(C)/9774/2023 4511/2023	EX.HAV.P.TULASAYA REDDY-MP	M/S.NRUSINGHA NANDA MAHAPATRA
156	WP(C)/26676/2017 4512/2023	SUBASH CHANDRA MOHANTY-MP	SANJIB KUMAR BHANJADEO
157	WP(C)/9778/2023 4513/2023	DEBADUTTA PADHI-MP	BINI MISHRA
158	WP(C)/9781/2023 4514/2023	BHASKAR CHANDRA NATH-MP	SANJIB KUMAR BHANJADEO
159	WP(C)/9782/2023 4515/2023	DULAMANI SAHU-MP	PADMANAV CHOUDHURY
160	WP(C)/9784/2023 4516/2023	SOBHARANI PATNAIK-MP	ACHYUTANANDA PATTANAIK
161	WP(C)/9779/2023 4517/2023	RAJU KUMAR-MP	SUBASH CHANDRA PUSPALAKA
162	WP(C)/9785/2023 4518/2023	BISWAMBAR PRADHANI-MP	PADMANAV CHOUDHURY
163	WP(C)/9789/2023 4519/2023	CHITTA RANJAN MOHANTY-MP	BISWARANJAN MAHARATHA
164	WP(C)/9788/2023 4520/2023	ISWAR PRADHANI-MP	PADMANAV CHOUDHURY
165	WP(C)/9792/2023 4521/2023	PRANAB ROUT-MP	LAXMI PRASAD DWIVEDY
166	WP(C)/9798/2023 4522/2023	GANGADHAR YUBAK SANGHA, BHAWANIPATNA-MP	SIDHESWAR MALLIK
167	WP(C)/9806/2023 4523/2023	D. RAMULU @ D. RAMULU SWAMI-MP	
168	WP(C)/20120/2022 4525/2023	KUANR MARNDY-MP	DR. JITENDRA KUMAR LENKA
169	WP(C)/22886/2022 4526/2023	BABULU HEMBRAM-MP	DR. JITENDRA KUMAR LENKA
170	WP(C)/22884/2022 4527/2023	M/S.JINDAL INDIA THERMAL POWER LTD.-MP	M/S.SATYAJIT MOHANTY
171	WP(C)/3157/2017 4528/2023	SAMARENDRA KUMAR BARIK-MP	LAXMI PRASAD DWIVEDY
172	WP(C)/9824/2023 4529/2023	PRASANTA KU.PATRA-MP	M/S.DEEPALI MAHAPATRA
173	WP(C)/16729/2017 4530/2023	ISWAR @ ISWARCHANDRA PRADHAN-MP	MANORANJAN ACHARYA
174	WP(C)/9826/2023 4531/2023	SNIGDHA SMITARANI DEHURI-MP	DEEPAK KUMAR SAMANTARAY
175	WP(C)/9829/2023 4532/2023	MANORANJAN SAHANI-MP	
176	WP(C)/32019/2022 4533/2023	SUJIT KANDHER-MP	PRADEEP KUMAR KHUNTIA
177	WP(C)/9831/2023 4534/2023	PRAMOD KUMAR JENA-MP	PRAGNAYA NANDA PATTNAIK
178	WP(C)/8927/2023 4535/2023	DR. RAMESH BHAGAT-MP	
179	WP(C)/23713/2022 4536/2023	GANESH CHANDRA NAYAK-MP	AMITAV DAS
180	WP(C)/9838/2023 4537/2023	SANTOSH KU.NAIK-MP	M/S.KALI PRASANNA MISHRA
181	WP(C)/22445/2016 4538/2023	GOLAKA CHANDRA SAHOO-MP	
182	WP(C)/19752/2016 4539/2023	PRAKASH KUMAR AGRAWAL-MP	PRAFULLA KUMAR RATH
183	WP(C)/9760/2023 4540/2023	TAPAN NARAYAN MOHANTY-MP	M/S.ARUN KU.ACHARYA
	WP(C)/11925/2016		

184	4541/2023 WP(C)/9847/2023	HEMANTA KUMAR BHOL-MP	PRAFULLA KUMAR RATH
185	4542/2023 WP(C)/9846/2023	IPSITA MOHANTY-MP	PRAFULLA KUMAR RATH
186	4543/2023 WP(C)/9848/2023	BHABANI SHANKAR DASH @ BHABANY SHANKAR DASH-MP	SANJIB KUMAR BHANJADEO
187	4544/2023 WP(C)/9854/2023	KALANDI CHARAN DAS-MP	JAJATI KESHARI KHUNTIA
188	4545/2023 WP(C)/9857/2023	MAMALI NAYAK-MP	SURYAKANTA DASH
189	4546/2023 WP(C)/1505/2023	MADAN MOHAN BAKHLA-MP	ALOK KUMAR MOHAPATRA
190	4547/2023 WP(C)/20072/2014	NARESH KU.SINGH-MP	M/S.SUBIR PALIT
191	4548/2023 WP(C)/20072/2014	NARESH KU.SINGH-MP	M/S.SUBIR PALIT
192	4549/2023 WP(C)/20072/2014	NARESH KU.SINGH-MP	M/S.SUBIR PALIT
193	4550/2023 WP(C)/9869/2023	RASHMITA PADHY-MP	RAMAKANTA NAYAK
194	4551/2023 WP(C)/9873/2023	SUJATA LAXMI MOHANTY-MP	SOUMYA DEV RAY
195	4552/2023 WP(C)/9870/2023	M/S. NIRUPAMA DAS-MP	KSHIROD KUMAR SAHOO
196	4553/2023 WP(C)/9875/2023	MANOJ KUMAR JENA-MP	AKSHAYA KUMAR PANDEY
197	4554/2023 WP(C)/9877/2023	SANGHAMITRA MAHAPATRA-MP	ANIMA KUMARI DEI
198	4555/2023 WP(C)/7662/2018	MINAKHI DAS-MP	M/S.SUBHENDU KUMAR DAS
199	4556/2023 WP(C)/8197/2023	KSHIROD CHANDRA JENA-MP	
200	4557/2023 WP(C)/31084/2022	CHANDAN KUMAR BEHERA-MP	
201	4558/2023 WP(C)/4535/2018	M/S PRAMILA MINING AND ALLOYS P LT.-MP	
202	4559/2023 WP(C)/9894/2023	PARAMANANDA PANIGRAHY-MP	SHASHI BHUSAN JENA
203	4560/2023 WP(C)/3202/2016	EXE.ENGINEERELECT.BBSR-MP	D.K.MOHANTY
204	4561/2023 WP(C)/12466/2022	RANJAN PARIDA-MP	BIGYAN KUMAR SHARMA
205	4562/2023 WP(C)/12469/2022	SACHI RANJAN PARIDA-MP	BIGYAN KUMAR SHARMA
206	4563/2023 WP(C)/9905/2023	DILLIP KUMAR SAHOO-MP	MANOJ KUMAR PANDA
207	4565/2023 WP(C)/9889/2023	MHALAXMI WEAVERS C.S. L.T.D., SONEPUR-MP	KSHIROD KUMAR SAHOO
208	4566/2023 WP(C)/9911/2023	KRUSHNA CHANDRA NAYAK-MP	ASHOK KUMAR SAHOO
209	4567/2023 WP(C)/6167/2015	KUNJA BHIHARI MOHAPATRA-MP	M/S.D.ROUTRAY
210	4568/2023 WP(C)/6167/2015	KUNJA BHIHARI MOHAPATRA-MP	M/S.D.ROUTRAY
211	4569/2023 WP(C)/6168/2015	KUNJA BHIHARI MOHAPATRA-MP	M/S.D.ROUTRAY
212	4570/2023 WP(C)/6168/2015	KUNJA BHIHARI MOHAPATRA-MP	M/S.D.ROUTRAY
213	4571/2023 WP(C)/9912/2023	PURNAMASI KUMARI MOHAPATRA-MP	SARATHI JYOTI MOHANTY
214	4572/2023 WP(C)/8197/2023	KSHIROD CHANDRA JENA-MP	
215	4573/2023	KASTURI BEHERA-MP	ASHOK KUMAR SWAIN I

216	WP(C)/5792/2023 4574/2023	PRABHATA KUMAR MOHANTY-MP	S.P.NATH
217	WP(C)/9915/2023 4575/2023	M/S. ORIENSOL SYSTEMS PVT. LTD.,CUTTACK-MP	BIBHUTI BHUSAN CHOUDHURY
218	WP(C)/8852/2023 4576/2023	MANMATH KUMAR BARIK-MP	ARUN KUMAR PATRA
219	WP(C)/9919/2023 4577/2023	M/S.JENA CONSTRUCTION, BALASORE-MP	KANANBALA ROY CHOUDHURY
220	WP(C)/9921/2023 4578/2023	KOYA CHANDRA MOHAN PRASAD-MP	ARUN KUMAR PATRA
221	WP(C)/9920/2023 4579/2023	PRATHANA PATRA-MP	RANJIT KUMAR PANDA
222	WP(C)/9922/2023 4580/2023	SUBHRANSU PANDA-MP	ARUN KUMAR PATRA
223	WP(C)/9923/2023 4581/2023	KEDARNATH SAHOO-MP	RUPESH KUMAR MOHANTY
224	WP(C)/9924/2023 4582/2023	SIDHARTHA SANKAR PANDA-MP	ARUN KUMAR PATRA
225	WP(C)/9925/2023 4583/2023	BULA KISHORE NATH-MP	UMA CHARAN MISHRA
226	WP(C)/9926/2023 4584/2023	NIRMALA BEHERA-MP	KABIRAJ PRADHAN
227	WP(C)/4450/2023 4585/2023	M/S.JENA CONSTRUCTION, BALASORE-MP	KANANBALA ROY CHOUDHURY
228	WP(C)/9927/2023 4586/2023	VENKETESWAR RAO-MP	ARUN KUMAR PATRA
229	WP(C)/9928/2023 4587/2023	ADITYA KANDOI-MP	JAGAMOHAN PATTANAİK
230	WP(C)/9929/2023 4588/2023	M/S. PATIL RAIL INFRASTRUCTURE PVT. LTD., HYDERABAD-MP	SAUMYAXMI DEVI
231	WP(C)/9930/2023 4589/2023	M/S TUSAR KANTA NAYAK-MP	KSHIROD KUMAR SAHOO
232	WP(C)/8251/2023 4590/2023	LAXMAN PRASAD BARIK-MP	S.D.ROUTRAY
233	WP(C)/4216/2023 4591/2023	S.M.TRADING CORPORATION, CUTTACK-MP	PRAKASH KUMAR JENA
234	WP(C)/9934/2023 4592/2023	ANITA GUPTA-MP	PRAFULLA KUMAR RATH
235	WP(C)/9937/2023 4593/2023	PRAHALLAD DAS-MP	SUBHRANSU BHUSAN MOHANTY
236	WP(C)/9939/2023 4594/2023	AJAY KUMAR SAHU-MP	PRAFULLA KUMAR RATH
237	WP(C)/9936/2023 4595/2023	SANTOSH KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
238	WP(C)/9941/2023 4596/2023	HARA PRASAD SAMANT-MP	SAUBHAGYA KUMAR SAMAL
239	WP(C)/9945/2023 4597/2023	DILLIP KUMAR RAY-MP	ARUN KUMAR PATRA
240	WP(C)/9948/2023 4598/2023	ASHOK KUMAR NAIK-MP	NIRANJAN BISWAL
241	WP(C)/9950/2023 4599/2023	PARABATIBALA DAS-MP	PRAFULLA KUMAR RATH
242	WP(C)/9953/2023 4600/2023	MAA BASULAI CONSTRUCTION-MP	RUDRA PRASAD KAR
243	WP(C)/9951/2023 4601/2023	RAMA CHANDRA BALIARSINGH-MP	MANAS RANJAN MOHAPATRA
244	WP(C)/9958/2023 4603/2023	ROHIT KUMAR PRUSTY-MP	PRAFULLA KUMAR RATH
245	WP(C)/9962/2023 4604/2023	MADHUCHHANDA ROUT-MP	ARUN KUMAR PATRA
246	WP(C)/9960/2023 4605/2023	SATYABADI GOPINATH DEV-MP	ASHOK KUMAR MOHAPATRA
	WP(C)/6654/2019		

247	4606/2023 WP(C)/9964/2023	PRUTHIRAJ JENA-MP	AVIJIT PATNAIK
248	4607/2023 WP(C)/9959/2023	AKSHAYA PAIKARAY-MP	PRAFULLA KUMAR RATH
249	4608/2023 WP(C)/6654/2019	SATYABADI GOPINATH DEV-MP	
250	4609/2023 WP(C)/9963/2023	SAPAN KUMAR PRADHA-MP	PRAFULLA KUMAR RATH
251	4610/2023 WP(C)/12712/2021	AROON KUMAR PATNAIK-MP	BIGYAN KUMAR SHARMA
252	4611/2023 WP(C)/3288/2023	BISHNU PRASAD SAHOO-MP	SAMIR KUMAR MISHRA
253	4612/2023 WP(C)/9969/2023	SHRINIBASH RANASINGH-MP	SANJIB KUMAR BHANJADEO
254	4613/2023 WP(C)/9967/2023	SAJAY KUMAR MOHAPATRA-MP	ARUN KUMAR BUDHIA
255	4614/2023 WP(C)/9968/2023	SUMANTA KUMAR SAHOO-MP	HRUDANANDA TRIPATHY
256	4615/2023 WP(C)/9970/2023	ABHISHEK SINGH-MP	PRAFULLA KUMAR RATH
257	4616/2023 WP(C)/9971/2023	ANTARYAMI MISHRA-MP	SANGRAMJIT PANDA
258	4617/2023 WP(C)/9972/2023	CREDAI ORISSA PVT. LTD. BBSR-MP	PITAMBAR ACHARYA
259	4618/2023 WP(C)/9974/2023	BABULI BEHERA-MP	MANORANJAN MUDULI
260	4619/2023 WP(C)/9978/2023	NIRANJAN MOHANTY-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
261	4620/2023 WP(C)/9977/2023	UPENDRA NATH ACHARYA-MP	SUDHANSU SEKHAR JENA
262	4621/2023 WP(C)/9976/2023	BIJAYA KUMAR BEHERA-MP	M.PRATAP@PRATAP KUMAR MOHAPATRA
263	4622/2023 WP(C)/9980/2023	KAMAL KISHOR SHARMA-MP	SK. ZAFARULLA
264	4623/2023 WP(C)/9722/2023	TRILOCHAN MALIK-MP	SRINIBASH SATAPATHY